

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJMAL LAKHICHAND JEWELERS PRIVATE LIMITED ENGAGED IN
MANUFACTURING, TRADING AND EXPORT OF GOLD JEWELLERY AT JALGAON &
JAMNER, MAHARASHTRA & GENERATION AND TRANSMISSION OF WIND
ENERGY GENERATED AT KUTCH, GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Rajmal Lakhichand Jewelers Private Limited CIN: 24230MH1997PTC110243
2.	Address of the registered office	189, Johari Bazar, Jalgaon (Maharashtra)-425001
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Majority of the immovable fixed assets comprises of residential & commercial properties located at Mumbai & Windmills located in Kutch, Gujarat and Building located in Jalgaon and elsewhere
5.	Installed capacity of main products/ services	Trading of Jewellery business and Operating Assets used in Wind Business having 3.6 Mega Watt Capacity (3 Windmills) installed at District Bhuj (Gujarat)
6.	Quantity and value of main products/ services sold in last financial year	Turnover for FY 2021-22 was Rs. 22.78 crores
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: irp.rajmal@gmail.com or harishkant2007@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: irp.rajmal@gmail.com or harishkant2007@gmail.com
10.	Last date for receipt of expression of interest	13.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	23.08.2023
12.	Last date for submission of objections to provisional list	28.08.2023
13.	Process email id to submit EOI	irp.rajmal@gmail.com

Sd/-

Harish Kant Kaushik
Resolution Professional of Rajmal Lakhichand Jewelers Private Limited
(Company under CIRP vide NCLT order dated 9th February 2023)
Registration No. IBBI/IPA-001/IP-P01469/2018-2019/12340
Authorization for Assignment valid till 04th December 2023
Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email id: irp.rajmal@gmail.com , harishkant2007@gmail.com

Date: 14.07.2023

Place: Mumbai

SBI State Bank of India
SARB Thane(11697) Branch :- 1st Floor, Kerom Building, Plot No.A-112, Next to Wagle Industrial Estate Branch, Road No.22 Circle, Wagle Estate, Thane (West) - 400604 Email - sbi.11697@sbi.co.in

POSSESSION NOTICE

Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, a demand notice was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken **symbolic possession** of the property described herein below in exercise of power conferred on him/her under section 13(4) of the said Act read with Rule 9 of the said Act on the dates mentioned against each account.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **STATE BANK OF INDIA** for an amount and interest thereon.

Name of Account/Borrower/Guarantor & address	Description of the property mortgaged/ charged	Date of Possession	1)Date of Demand Notice 2)Amount Outstanding as per Demand Notice
1. Mrs. Jannatunisa Valamansa Chowdhary (Spouse & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)	Apt No. KL-5/20/1/8, 1st Floor, Building No. KL-5/20, SY No. 240, 244, 250, Sector - 2, Kalamboli, Panvel Navi Mumbai-410218	10.07.2023	1) 27.02.2023 2) Rs.26,77,892.98 (Rupees Twenty Six Lakh Seventy Seven Thousand Eight Hundred Ninety Two and Paise Ninety Eight only) as on 27.02.2023 along with further interest at contractual rate and costs and other legally recoverable dues as per Demand Notice dated 27.02.2023..
2. Mr. Arif Valamansa Chowdhary (Co-applicant/Guarantor/ Son & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)	Buildup Area 33.21 Sq Mt, (Property owned by Late M. Valamansa Mohammad Chowdhary)		
3. Mr. Irfan Valamansa Chowdhary (Son & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)			
4. Mr. Shakil Valamansa Chowdhary (Son & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)			
5. Mr. Jamil Valamansa Chowdhary (Son & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)			
6. Mr. Sameer Valamansa Chowdhary (Son & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary)			
7. Ms. Roshanjaha Valamansa Chowdhary (Daughter & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary) Add - Gram Panichay - Aahadi, Post - Jogia, Navagadh Dist - Sidharth Nagar (UP) - 272207			
8. Ms. Shahjaha Valamansa Chowdhary (Daughter & Legal Heir of Late Mr. Valamansa Mohammad Chowdhary) Add - Dhanu Baug, Nalaspopara, Palghar - 401201			

Date : 14.07.2023
Place : Thane

Chandrakumar Damodhar Kamble
Authorised Officer
State Bank of India, SARB Thane Branch

AAVAS FINANCIERS LIMITED
(Formerly known as Au HOUSING FINANCE LIMITED) (CIN:L65922R2011PLCO34297)
Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the Loan Account Became NPA therefore The Authorised Officer (AO) Under section 13 (2) of Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act 2002 had issued 60 day demand notice to the borrower as given in the table. According to the Notice if the Borrower does not deposit the Amount within 60 days, the amount will be recovered from Auction of the security as given below. As the demand Notice sent to the borrower/guarantor has not been served, copy of demand notice has also been affixed on the secured assets as given below. Therefore you the borrower is informed to deposit the loan amount along with future interest and recovery expenses within 60 days, otherwise under the provisions of section 13 (4) and 14 of the said Act, the AO is free to take possession of the Security as given below.

Name of the Borrower	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged property
Mr. MAYUR KISHOR PATIL, Mrs. SHAIN RAJMAHAMAD SHAIKH (A/c No.) LNTHA02220-210178630	11 Jul 2023 Rs. 3890114/- 04 Jul 2023	FLAT NO. 301, 3RD FLOOR, C WING, SAI BHASKAR RESIDENCY, SURVEY NO. 09, NEAR PULSE HOSPITAL, CHIKENGHAR, KALYAN WEST, THANE, MAHARASHTRA Admeasuring 595 Sq. Ft.
Mr. SACHIN EKNATH CHAVAN, Mrs. SUGANDHA SACHIN CHAVAN (A/c No.) LNBE000317-180050814	11 Jul 2023 Rs. 2519509.41/- 04 Jul 2023	FLAT NO. 504, 5TH FLOOR, AKASH BUILDING A 1, S NO 72 A, NEAR SIDDHIVINAYAK GARDEN, SABE DIVA, THANE, MAHARASHTRA Admeasuring 680 Sq. Ft.
Mr. CHANDRA SHEKHAR PARAB, Mrs. SMITA C PARAB, Mr. NIKHIL C PARAB, Mr. SANKET PARAB (A/c No.) LNBRV02117-180059177 & LNBRV01817-180059212	11 Jul 2023 Rs. 2025552/- & Rs. 442750/- 04 Jul 2023	FLAT NO. 2, GROUND 2, A WING, BUILDING NO. 5, ARAVALI APT, TULJIN ROAD, VARDHAMAN NAGAR, NALLASOPARA EAST, VASAI, THANE, MAHARASHTRA Admeasuring 46.93 Sq. Mtrs
Mr. ANKUSH ASHOK JADHAV, Mrs. KHUSHI ANKUSH JADHAV (A/c No.) LNTT02221-202191533	11 Jul 2023 Rs. 2398686/- 04 Jul 2023	FLAT NO. 301, 3RD FLOOR, D WING, AKANKSHA COMPLEX, VICHUMBE, PANUEL, RAIGARH, MAHARASHTRA Admeasuring 295 Sq. Ft.
Mr. PRAKASH MENGHRAJMAL SINDHWANI, Mr. AKASH PRAKASH SINDHWANI Guarantor : Mr. MANISH SURESH TALREJA (A/c No.) LNJL600316-170041199	11 Jul 2023 Rs. 1482593.41/- 04 Jul 2023	FLAT NO. B-14 4 TH FLOOR, CTS NO. 8972 TO 8974, S. NO. 511 TO 514, SHILTA PRIDE, SINDHI COLONY, MEHERUN, JALGAON, MAHARASHTRA Admeasuring 67.38 Sq. Mtrs
Mrs. KAMAL NIRVUTTI KAMBLE, Mr. NIRVUTTI DIGAMBAR KAMBLE, Mr. MANGESH NIRVUTTI KAMBLE (A/c No.) LNBLP02916-170041077	11 Jul 2023 Rs. 197876.41/- 04 Jul 2023	ROOM NO 1116 BUILDING NO 31, SHEETAL NIWAS CHS, S. NO. 67 TO 71, CTS NO. 826, SVBHASH NAGAR, CHEMBUR, MUMBAI CITY, MAHARASHTRA Admeasuring 16.72 Sq. Mtrs
M/S. ATTRIBUTE SHARES & SECURITIES PVT LTD, Mr. KRISHAN RAGHUNATH KHADARIA (A/c No.) LNTNH02917-180050549	11 Jul 2023 Rs. 587719/- 04 Jul 2023	FLAT NO. 401, 4TH FLOOR, RUBY PALACE, ON PLOT NO. 74, CTS NO. 614, VILLAGE AMBOLI, ANDHERI (W), MUMBAI CITY, MAHARASHTRA Admeasuring 75.27 Sq. Mtrs
Mr. KUSUM NARENDRA MOHITE, Mrs. VIKRAM TULSIDAS PATIL, Mrs. TRIPTI TULSIDAS PATIL (A/c No.) LNBSR02919-200115229	11 Jul 2023 Rs. 597165/- 04 Jul 2023	FLAT NO. 211, 2ND FLOOR, PROPERTY ACCOUNT NO. GHA-GHA-2227-0003, ACCOUNT NO. GH0000653962, MARIYA APT, NR-MARIAI CHOWK, DATTI NAGAR, TALAVALI NAKA, THANE, MAHARASHTRA Admeasuring 211 Sq. Ft.
Mr. TULSIDAS VASUDEEV PATIL, Mr. VIKRAM TULSIDAS PATIL, Mrs. TRIPTI TULSIDAS PATIL (A/c No.) LNBSR02919-200115229	11 Jul 2023 Rs. 465018/- 04 Jul 2023	HOUSE NO.697, RAM BAUG, MAKUNSAR, PALGHAR, THANE, MAHARASHTRA Admeasuring 1600 Sq. Ft.

Place : Jaipur Date : 14.07.2023

Authorised Officer Aavas Financiers Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR RAJMAL LAKHICHAND JEWELERS PRIVATE LIMITED
ENGAGED IN MANUFACTURING, TRADING AND EXPORT OF GOLD JEWELLERY AT JALGAON & JAMNER, MAHARASHTRA & GENERATION AND TRANSMISSION OF WIND ENERGY GENERATED AT KUTCH, GUJARAT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Rajmal Lakhichand Jewelers Private Limited CIN: 24230MH1997PT1C110243
2. Address of the registered office	189, Johari Bazar, Jalgaon (Maharashtra)- 425001
3. URL of website	-
4. Details of place where majority of fixed assets are located	Majority of the immovable fixed assets comprises of residential & commercial properties located at Mumbai & Windmills located in Kutch, Gujarat and Building located in Jalgaon and elsewhere
5. Installed capacity of main products/ services	Trading of Jewellery business and Operating Assets used in Wind Business having 3.6 Mega Watt Capacity (3 Windmills) installed at District Bhuj (Gujarat)
6. Quantity and value of main products/ services sold in last financial year	Turnover for FY 2021-22 was Rs. 22.78 crores
7. Number of employees/ workmen	1
8. Further details including latest available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: irp.rajmal@gmail.com or harishkant2007@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: irp.rajmal@gmail.com or harishkant2007@gmail.com
10. Last date for receipt of expression of interest	13.08.2023
11. Date of issue of provisional list of prospective resolution applicants	23.08.2023
12. Last date for submission of objections to provisional list	28.08.2023
13. Process email id to submit EOI	irp.rajmal@gmail.com

Sd/-
Harish Kant Kaushik
Resolution Professional of Rajmal Lakhichand Jewelers Private Limited
(Company under CIRP vide NCLT order dated 9th February 2023)
Registration No. IBBI/IPA-01/1P/01469/2018-2019/12340
Authorization for Assignment valid till 04th December 2023
Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai - 400093
Email id: irp.rajmal@gmail.com, harishkant2007@gmail.com

Date: 14.07.2023
Place: Mumbai

केनरा बैंक Canara Bank
14th Floor, E Wing, Maker Tower, Opposite World Trade Centre, Cuffe Parade, Colaba, Mumbai-400 005.
Tel. No. : (022) 2216 3256

SALE NOTICE
E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the borrower (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Canara Bank, will be sold on "As is Where is", and "As is What is" basis on 14.08.2023, through online E-auction between 11.00 a. m. to 1.30 p. m., for recovery of dues as described here below, due to our various branches indicated on this.

The Earnest Money Deposit shall be deposited on or before 10.08.2023, up to 04.00 p. m. Details of EMD and other documents to be submitted to service provider on or before 10.08.2023, up to 05.00 p. m. The property can be inspected, with prior appointment with Authorized Officer on 09.08.2023, between 11.00 a. m. to 04.00 p. m.

DETAILS AND FULL DESCRIPTION OF THE IMMOVABLE PROPERTY

Sr. No.	Name of Borrower(s) / Guarantor(s) / Mortgagor(s)	Outstanding	Details of Security/ies & Status of possession	Reserve Price (R.P.) Earnest Money Deposit (EMD)	Name & Contact Details of Branch Canara Bank Account Details
11	Borrower(s) :- Mr. Mohammed Asraf Safat Mansoori & Mrs. Najma Praveen Mansoori Guarantor(s) :- Mubarak Husain Shaikh Mortgagor(s) :- Mr. Mohammed Asraf Safat Mansoori	₹ 30,40,552.18 (Rs. Thirty Lakhs Forty Five Hundred Fifty Two & Paise Eighteen Only) plus further interest thereon from 23.02.2022 along with suit expenses and other charge.	All part and parcel of residential flat No. 1005, admeasuring 10.71 sq. mtrs. & attached terrace admeasuring 10.96 Sq. Mtrs. carpet area on the 10 th Floor, C Building, "PALM ATLANTS" Gat No. 228, Village Wagholi, Taluka Haveli, District Pune-412 207, Bounded by -East: Gat No. 229; -West : Gat No. 57; -North : Part land of Gat; -South : Gat No. 227 of Mr. Maruti Tambe, Mortgagor- Mr. Mohammed Asraf Mansoori. (SYMBOLIC)	R. P. : ₹ 32,18,000/- (Rs. Thirty Two Lakhs Eighteen Thousand Only) E. M. D. : ₹ 3,22,000/- (Rs. Three Lakhs Twenty Two Thousand Only)	Canara Bank, Branch Manager Sewree Branch, Mob. No. 9850744510 / 9491457391 Account No. IFSC Code 209272434 CNRB0000122 A/c Name : Canara Bank, Sewree Branch
12	Borrower(s) :- Mr. Mukesh Kumar Gautam & Mrs. Roshani Mukesh Gautam Guarantor(s) :- Nil Mortgagor(s) :- Mr. Mukesh Kumar Gautam & Mrs Roshani Mukesh Gautam	₹ 23,67,000/- (Rs. Twenty Three Lakhs Sixty Seven Thousand Only) together with future interest and charges from 30.04.2022 clearance of entire liability.	All that part and parcel of property Residential Flat No. 103, 1st Floor, Building No. D/3 Wing, Pananputra, 603 sq. ft. built up area at Kalthar, Taluka : Bhiwandi, Dist. Thane-421 302. (SYMBOLIC)	R. P. : ₹ 25,52,000/- (Rs. Twenty Five Lakhs Fifty Two Thousand Only) E. M. D. : ₹ 2,55,000/- (Rs. Two Lakhs Fifty Five Thousand Only)	Canara Bank, Senior Manager, Kharghar II Branch, Mob. No. 8454027792 / 9491457391 Account No. IFSC Code 209272434 CNRB0015498 A/c Name : Canara Bank, Kharghar II Branch
13	Borrower(s) :- 1. Mr. Leon Joseph Denish 2. Mrs. Selvarani Joseph Antony Guarantor(s) :- Nil Mortgagor(s) :- Nil Selvarani Joseph Antony Leon, Mr. Leon Joseph Denish, Mr. Leon Joseph Denish	₹ 19,52,853.98 (Rs. Nineteen Lakh Fifty Two Thousand Eight Hundred Fifty Three & Paise Ninety Eight Only) plus further interest thereon from 30.11.2021 along with suit expenses & other charge.	All that part and parcel of Flat No. 403, 4 th floor, "SHIVTEJ PLAZA" Plot No. 54A, Sector 50, Near Sai Mandir & Navi Mumbai Study Centre, Near Navi Mumbai and Bounded On the North : NMMC Study Centre; -South : Shelter Plaza; -East : Shiv Sai Plaza; -West : Road. Mortgagor - Mrs. Selvarani Joseph Antony Leon, Mr. Leon Anish Fernando, Mr. Leon Joseph Denish. As per the document super built up area is 365 sq. Ft. + terrace area 96.59 Sq. Ft. (SYMBOLIC)	R. P. : ₹ 41,33,000/- (Rs. Forty One Lakh Thirty Three Thousand Only) E. M. D. : ₹ 4,13,000/- (Rs. Four Lakh Thirteen Thousand Only)	Canara Bank, Fort Main Branch, Mob. No. 885988895 / 700637095 / 9491457391 Account No. IFSC Code 209272434 CNRB0001008 A/c Name : Canara Bank, Fort Main Branch
14	Borrower(s) :- 1. Mr. Arun Nareesh Patil 2. Mr. Roshan Kacher patil Guarantor(s) :- Nil Mortgagor(s) :- 1. Mr. Arun Nareesh Patil 2. Mr. Roshan Kacher Patil	₹ 793,383.34 (Rs. Seven Lakhs Ninety Three Thousand Three Hundred Eighty Three & Paise Thirty Four Only) plus further interest thereon from 31.07.2022 along with suit expenses and other Charge.	All that part and parcel of Office No. 6, 1 st Floor, 'K' Wing, Building Name "Yashokiran Co-operative Housing Society Limited", HOC Colony, Lokhandipada, Savarkar Chowk, Old Panvel, Navi Mumbai-410 206, extent of built up area 196 sq. ft. Mortgagor name Shri. Arun Nareesh Patil & Shri Roshan Kacher Patil. (SYMBOLIC)	R. P. : ₹ 1,94,000/- (Rs. Nineteen Lakhs Forty Nine Thousand Only) E. M. D. : ₹ 1,95,000/- (Rs. One Lakh Ninety Five Thousand Only).	Canara Bank, Panvel Branch, Mob. No. 8169258985 / 9491457391 Account No. IFSC Code 209272434 CNRB0015210 A/c Name : Canara Bank, Panvel Branch
15	Borrower(s) :- Mrs. Bayakka Pandurang Bagadi Guarantor(s) :- Nil Mortgagor(s) :- Mrs. Bayakka Pandurang Bagadi	₹ 35,47,434/- (Rs. Thirty Five Lakhs Forty Seven Thousand Four Hundred Thirty Four Only) plus further interest thereon from 17.02.2023 with suit expenses and other charge.	All that part and parcel of residential Flat No. 501, 5 th Floor Wing No B-2, Building No. 3, Building Name "Sai Empire", Sector VII, HDIL, Layout Global City, Village Dongare, Taluka Vasai, Virar West District Palghar 410303 admeasuring 50.05 sq. mtrs. Mortgagor name Mrs. Bayakka Pandurang Patil. (SYMBOLIC)	R. P. : ₹ 46,84,000/- (Rs. Forty Six Lakhs Eighty Four Thousand Only) E. M. D. : ₹ 4,68,000/- (Rs. Four Lakh Sixty Eight Thousand Only).	Canara Bank, Danabunder Branch, Mob. No. 7387026495 / 9491457391 Account No. IFSC Code 209272434 CNRB0015007 A/c Name : Canara Bank, Danabunder Br.
16	Borrower(s) :- M/s. Cool Mech Engineers, Prop. Mr. Dominic Inas Rozario Guarantor(s) :- 1. Mrs. Paulin Inas Rozario 2. Mrs. P. Fernandes 3. Mrs. Paulin Inas Rozario Mortgagor(s) :- Mrs. Paulin Inas Rozario	₹ 8,71,956.70 (Rs. Eight Lakh Seventy One Thousand Nine Hundred Fifty Six & Paise Seventy Only) plus further interest thereon from 30.04.2013 along with suit expenses and other charge.	All that part and parcel of residential Flat No. 001, Ground Floor, building name known as "Suvama Kalash Co-operative Housing Society Limited", Sy. No. 52, Hissa No. 4 (P) of Village Kondhiva, Chakala, Andheri (East), Mumbai admeasuring 505 sq. ft. Mortgagor name Mrs. Paulin Inas Rozario (SYMBOLIC)	R. P. : ₹ 86,36,000/- (Rs. Eighty Six Lakhs Thirty Six Thousand Only) E. M. D. : ₹ 8,64,000/- (Rs. Eight Lakh Sixty Four Thousand Only)	Canara Bank, Kakad Market Branch, Mob. No. 9579038296 / 9491457391 Account No. IFSC Code 209272434 CNRB0002223 A/c Name : Canara Bank, Kakad Branch
17	Borrower(s) :- M/s. Jiya Fashion, Prop. Mrs. Annapurna Vipul Thakkar Guarantor(s) :- Mr. Vipul Shantilal Thakkar Mortgagor(s) :- Mr. Vipul Shantilal Thakkar	₹ 15,55,129.64 (Rs. Fifteen Lakh Fifty Five Thousand One Hundred Twenty Nine Thousand Six Hundred Fifty Five & Paise Sixty Four Only) plus further interest thereon from 01.02.2018 along with suit expenses & other charge.	All that part and parcel of Residential Flat No. B-9, 2 nd Floor, building name known as "Shalish Co-operative Housing Society Limited" Sy. No. 44(p), Plot No. 17 of Village : Navghar, Taluka : Vasai, District Palghar admeasuring 410 sq. ft. Mortgagor name Mr. Vipul Shantilal Thakkar (SYMBOLIC)	R. P. : ₹ 25,83,000/- (Rs. Twenty Five Lakh Eighty Three Thousand Only) E. M. D. : ₹ 58,000/- (Rs. Two Lakh Fifty Eight Thousand Only).	Canara Bank, Kakad Market Branch, Mob. No. 9579038296 / 9491457391 Account No. IFSC Code 209272434 CNRB0002223 A/c Name : Canara Bank, Kakad Branch
18	Borrower(s) :- M/s. S. S. Patil Logistics Pvt. Ltd., Director (s) :- 1. Mr. Satyawan Sandipan Pawar & 2. Sampat Sandipan Pawar Guarantor(s) :- 1. Mr. Satyawan Sandipan Pawar 2. Mr. Sampat Sandipan Pawar Mortgagor(s) :- Mr. Satyawan S. Pawar	₹ 79,97,355.64 (Rs. Seventy Nine Lakh Ninety Seven Thousand Three Hundred Fifty Five & Paise Sixty Four Only) plus further interest thereon from 30.04.2022 along with suit expenses and other charge.	All that part and parcel of residential Flat No. 1305 admeasuring 425 sq. ft, 13 th Floor, Platinum Avior, Plot No. 24 & 24A, Sector No. 20, Road API Near Indian Village, Village Kalamboli, Taluka Panvel, Dist. Raigad-410218 Mortgagor name 1. Mr. Satyawan S. Pawar (SYMBOLIC)	R. P. : ₹ 57,38,000/- (Rs. Fifty Seven Lakh Thirty Eight Thousand Only) E. M. D. : ₹ 5,74,000/- (Rs. Five Lakh Seventy Four Thousand Only)	Canara Bank, Manager, Kalamboli Branch, Mob. No. 855835820 / 9680538644 / 9491457391 Account No. IFSC Code 209272434 CNRB0015215 A/c Name : Canara Bank, Kalamboli Branch
19	Borrower(s) :- M/s. S. S. Patil Logistics Pvt. Ltd., Director (s) :- 1. Mr. Satyawan Sandipan Pawar & 2. Sampat Sandipan Pawar Guarantor(s) :- 1. Mr. Satyawan Sandipan Pawar 2. Mr. Sampat Sandipan Pawar Mortgagor(s) :- Mr. Satyawan S. Pawar	₹ 79,97,355.64 (Rs. Seventy Nine Lakh Ninety Seven Thousand Three Hundred Fifty Five & Paise Sixty Four Only) plus further interest thereon from 30.04.2022 along with suit expenses and other charge.	All that part and parcel of Commercial Office No. 507A, admeasuring 22.30 sq. mts. Built up area in D Wing, 5 th Floor of Bimo Office Premises Co-op. Society Ltd. in Steel Warehouse Complex situated at Plot No. 119, Village : Kalamboli, Taluka : Panvel, Dist. Raigad-410 218 Mortgagor name 1. Mr. Satyawan S. Pawar (SYMBOLIC)	R. P. : ₹ 24,84,000/- (Rs. Twenty Four Lakh Eighty Four Thousand Only) E. M. D. : ₹ 2,48,000/- (Rs. Two Lakh Forty Eight Thousand Only).	Canara Bank, Manager, Kalamboli Branch, Mob. No. 855835820 / 9680538644 / 9491457391 Account No. IFSC Code 209272434 CNRB0015215 A/c Name : Canara Bank, Kalamboli Branch
20	Borrower(s) :- M/s. S. S. Patil Logistics Pvt. Ltd., Director (s) :- 1. Mr. Satyawan Sandipan Pawar & 2. Sampat Sandipan Pawar Guarantor(s) :- 1. Mr. Satyawan Sandipan Pawar 2. Mr. Sampat Sandipan Pawar Mortgagor(s) :- Mr. Satyawan S. Pawar	₹ 79,97,355.64 (Rs. Seventy Nine Lakh Ninety Seven Thousand Three Hundred Fifty Five & Paise Sixty Four Only) plus further interest thereon from 30.04.2022 along with suit expenses and other charge.	All that part and parcel of Commercial Office No. 507A, admeasuring 22.30 sq. mts. Built up area in D Wing, 5 th Floor of Bimo Office Premises Co-op. Society Ltd. in Steel Warehouse Complex situated at Plot No. 119, Village : Kalamboli, Taluka : Panvel, Dist. Raigad -410 218 Mortgagor name 1. Mr. Satyawan S. Pawar 2. Mr. Sampat S. Pawar (SYMBOLIC)	R. P. : ₹ 25,83,000/- (Rs. Twenty Five Lakh Eighty Three Thousand Only) E. M. D. : ₹ 2,50,000/- (Rs. Two Lakhs Fifty Thousand Only)	Canara Bank, Manager, Kalamboli Branch, Mob. No. 855835820 / 9680538644 / 9491457391 Account No. IFSC Code 209272434 CNRB0015215 A/c Name : Canara Bank, Kalamboli Branch
21	Borrower(s) :- Mr. Prashant Panditrao Zope & Mrs. Varsha Prashant Zope Guarantor(s) :- Nil Mortgagor(s) :- Mr. Prashant Panditrao Zope & Mrs Varsha Prashant Zope	₹ 39,88,557.08/- (Rupees Thirty Nine Lakh Eighty Eight Thousand Five Hundred Fifty Seven and Paise Eight Only) plus further interest thereon from 23/01/2023 along with suit expenses and other charge	All that part and parcel of residential Flat No. 301, 3 rd Floor, Building No. 2, 'A' Wing, Building Name "Rahul Excellence", G/te No. 11, Plot No. 9 & 10, City Survey No. 9288 of Village Morivali, Next to Rahul Estate, 'B' Cabin Road, Ambernath, Dist. Thane admeasuring 4750 sq. mtrs. Mortgagor name 1. Mr. Prashant Panditrao Zope 2. Mrs. Varsha Prashant Zope (SYMBOLIC)	R. P. : ₹ Rs.41,34,000/- (Rupees Forty One Lakh Thirty Four Thousand Only) E. M. D. : ₹ 4,13,000/- (Rupees Four Lakh Thirteen Thousand Only).	Canara Bank, Manager, Lamington Road Branch, Mob. No. 9532163253 / 9491457391 Account No. IFSC Code 209272434 CNRB0015013 A/c Name : Canara Bank, Lamington Road Branch
22	Borrower(s) :- Mr. Prashant Panditrao Zope & Mrs. Varsha Prashant Zope Guarantor(s) :- Nil Mortgagor(s) :- Mr. Prashant Panditrao Zope & Mrs. Varsha Prashant Zope	₹ 21,63,551/- (Rs. Twenty One Lakh Sixty Three Thousand Five Hundred Fifty One Only) plus further interest thereon from 23.01.2023 along with suit expenses and other charge.	All that part and parcel of residential Flat No. 302, 3 rd Floor, Building No. 2, 'A' Wing, Building Name "Rahul Excellence", G/te No. 11, Plot No. 9 & 10, City Survey No. 9288 of Village Morivali, Next to Rahul Estate, 'B' Cabin Road, Ambernath, Dist. Thane admeasuring 33.49 sq. mtrs. Mortgagor name 1. Mr. Prashant Panditrao Zope 2. Mrs. Varsha Prashant Zope (SYMBOLIC)	R. P. : ₹ 30,37,000/- (Rs. Thirty Lakh Thirty Seven Thousand Only) E. M. D. : ₹ 3,04,000/- (Rs. Three Lakh Four Thousand Only)	Canara Bank, Manager, Lamington Road Branch, Mob. No. 9532163253 / 9491457391 Account No. IFSC Code 209272434 CNRB0015013 A/c Name : Canara Bank, Lamington Road Branch

ELECTRICITY / PROPERTY TAX ETC. OUTSTANDING : NOT KNOWN TO BANK

For Detailed Terms and conditions of the sale, please refer the link "E-Auction" provided in Canara Bank Website (www.canarabank.com). Also, you may contact the person in the above list OR Contact M/s. Canbank Computer Services Ltd., Malleshwar, Bangalore-560003, Contact No: 9480691777, 8880531165; E-mail address : eaction@ccsl.co.in.

Date : 14.07.2023
Place : Mumbai

Sd/-
Authorised Officer, Canara Bank

Sr. No.	Name of Borrower(s) / Guarantor(s) / Mortgagor(s)	Outstanding	Details of Security/ies & Status of possession	Reserve Price (R.P.) Earnest Money Deposit (EMD)	Name & Contact Details of Branch Canara Bank Account Details
1	Borrower(s) :- Mr. Dhananjay Jawaharlal Tiwari Guarantor(s) :- Mr. Tushar Jagdish Tiwari Mortgagor(s) :- Sri. Dhananjay Jawaharlal Tiwari.	₹ 18,72,665.12 (Rs. Eighteen Lakhs Seventy Two thousand Six Hundred Sixty Five and paise Twelve Only) plus further interest thereon from 01.08.2022 along with suit expenses and other charge due.	All part & Parcel of building Flat B-21, 2 nd floor "Shri Krishna Residency Building" B Wing, on S. No. 2, Hissa No. 4, Village Gunde, Taluka Kajrat, District, Raigad, 410201, in total measuring 225 sq. ft. carpet area, bounded by -East : Property of Gaugaran Ganant Kanitkar; -West : Property of Rahul Dharp; -North : Property of sonabai Gaikwad; -South : Property of Mukund G. Kanitkar. Mortgage Name Sri. Dhananjay Jawaharlal Tiwari. (SYMBOLIC)	R. P. : ₹ 11,16,000/- (Rs. Eleven Lakhs Sixteen Thousand Only) E. M. D. : ₹ 1,12,000/- (Rs. One Lakh Twelve Thousand Only)	Canara Bank, Worli Branch, Mob. No. 8879161148 / 7030274979 / 9491457391 Account No. IFSC Code 209272434 CNRB0000113 A/c Name : Canara Bank, Worli Branch
2	Borrower(s) :- M/s. Plastic Products, Prop: Rushi Hemant Vador Guarantor(s) :- 1. Mrs. Radhika Hemant Vador 2. Mrs. Hemant Khimaji Vador 3. Mr. Vivek Hemant Vador Mortgagor(s) :- 1. Mrs. Radhika Hemant Vador 2. Mr. Vivek Hemant Vador	₹ 3,63,72,662.07 (Rs. Three Crore Sixty Three Lakhs Seventy Two Thousand Six Hundred Sixty Two & paise Seven only) plus further interest thereon from 03.05.2019 along with suit expenses and other charge	1. All the piece and parcel of residential Flat No. G-02 (Merger with Flat No. G-01) at Ground Floor, Building name "Kon-Arch Building Society Limited" known as "Shilpa Shree Co-operative Housing Society Limited", Plot No. 2, Survey No. 61A/4A, 61/5, 61/6, 9-10, 62/4 of Village Kon, Taluka : Panvel, Dist.Raigad-410 221, with in limits of Panvel Municipal corporation, Built up area of the flat No. G-02 is 1181 Sq. Ft. property is in the name of Radhika Hemant Vador. 2. All the piece and parcel of residential Flat No. G-01 (Merger with Flat No. G-02) at Ground Floor, Building name "Kon-Arch Building Society Limited" known as "Shilpa Shree Co-operative Housing Society Limited", Plot No. 2, Survey No. 61A/4A, 61/5, 61/6, 9-10, 62/4 of Village Kon, Taluka : Panvel, Dist. Raigad-410 221. with in limits of Panvel Municipal corporation, Built up area of the flat No G-01 is 1157 Sq. Ft. property is in the name of Rushi Hemant Vador. (PHYSICAL)	R. P. : ₹ 0,132,000/- (Rs. One Crore One Lakh Thirty Two Thousand Only) E. M. D. : ₹ 10,13,000/- (Rs. Ten Lakhs Thirteen Thousand Only)	Canara Bank, Manager, Lower Parel Branch, Mob. No. 9635752525 / 9491457391 Account No. IFSC Code 209272434 CNRB0015538 A/c Name : Canara Bank, Lower Parel Branch
3	Borrower(s) :- M/s. Gankar Enterprises Pvt. Ltd. Managing Directors :- Sri. Mr. Surinder Kumar Agarwal and Mr. Sachin Subhash Chand Agarwal Guarantor(s) :- Sri. Mr. Surinder Kumar Agarwal & Mr. Sachin Subhash Chand Agarwal Mortgagor(s) :- Mr. Surendra Kumar Agrawal	₹ 2,65,32,552.58 (Rs. Two Crore Sixty Five Lakhs Thirty Two Thousand Five Hundred Fifty Two & Paise Fifty Eight only) plus further interest thereon from 01.07.2022 along with suit expenses and other charges.	All part & Parcel of residential Flat in the name of Mortgagor Mr. Surendra Kumar Agrawal, Flat No. 301, 3 rd Floor, C Wing, Building Name "Casa Bela Eleganta", Sy. No. 4/3, 12/9A, 7/1A, 8/7A, Village Nilaje, Palava City, Dombiv		

